

THE HIGH COURT OF ORISSA, CUTTACK
Month-wise Institution, Disposal and Case Clearance Rate
1st January - 28th February 2023

Month	Opening balance			Institution			Disposal			Closing Balance			Case Clearance Rate (%) (Disposal vis-à-vis institution)			Judges' working strength	Working days
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	CCR		
January	1,22,071	42,700	1,64,771	4,295	3,267	7,562	7,864	4,232	12,096	1,18,502	41,735	1,60,237	183.10	129.54	159.96	22	20
February	1,18,502	41,735	1,60,237	5,008	3,304	8,312	8,657	3,697	12,354	1,14,853	41,342	1,56,195	172.86	111.89	148.63	21	20
Cumulative figures from 1st January, 2023 to 28th February, 2023																	
Total	1,22,071 (As on 1.1.2023)	42,700 (As on 1.1.2023)	1,64,771 (As on 1.1.2023)	9,303	6,571	15,874	16,521	7,929	24,450	1,14,853 (As on 28.02.2023)	41,342 (As on 28.02.2023)	1,56,195 (As on 28.02.2023)	177.59	120.67	154.03		20

Total no. of Judgments delivered: 538 (This is excluding the cases disposed of by orders)

N.B.: Total working hours during the period : 4475.35 (Total working hours = 5.15 hours × No. of working days in the given period × Working strength of the Hon'ble Judges during the period)

Total working hours lost : 370.45

Hours lost on account of reference* held at 3.05 P.M. by Court due to sad demise of Advocates and farewell to Judges : 97.5

Hours lost due to Judges being on leave/official tour : 272.95

*** No. of reference held - 02**

The difference between the closing balance of a month and opening balance of the succeeding month is due to subsequent updation of disposal and restoration of some cases in CIS.